

SLP(C)No. 8460 OF 2002
ITEM No.22

Court No. 6

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.8460/2002

(From the judgement and order dated 15/03/2002 in WA 50/02
of The HIGH COURT OF GAUHATI)

STATE OF MANIPUR

Petitioner (s)

VERSUS

MD. RAJAODIN

Respondent (s)

(With prayer for interim relief and office report)
(With appln(s). for permission to place addl. documents on record)

Date : 04/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr.Khwairakpam Nobin Singh,Adv.

For Respondent (s)Mr. S.K. Bhattacharya,Adv.
Mr. L.K. Paonam,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 22.08.2003.

(Neena Verma)(Vijay Aggarwal)
Court Master Court Master